NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	-	Hearing	241/242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

N. K. Dilp & P.G. Nayone

Amocates Raymon 198633098

2) C.K. Nandakumar Adv for Raghuram adamki etitione 9900039859

Counsel for petitioner is present. M/s. Tatva Legal has filed vakalat for R-1 and R-3. Counsel undertakes to file vakalat for R-2 also. Counsel requested time to file vakalat for R-2. Counsel for petitioner filed compliance memo along with Annexures. For filking vakalat and for filing objections/written statement, time granted till 27.07.2017.

MEMBER (J)

MEMBER (T)